

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF LAND RESOURCES

RAJYA SABHA
UNSTARRED QUESTION NO.751
TO BE ANSWERED ON 26.07.2023

Status of Digital India Land Records Modernization Program

751. Shri Niranjan Bishi:

Dr. Amar Patnaik:

Will the Minister of Rural Development be pleased to state:

- (a) whether Government has followed up on the recommendations of the Parliamentary Standing Committee which noted the differing levels of completion of the eight components of the Digital India Land Records Modernization Programme;
- (b) if so, the details thereof and if not, the reasons therefor;
- (c) whether Government has taken any step for collaboration with the States and Union Territories for the effective implementation of the scheme; and
- (d) if so, the details thereof and if not, the reasons therefor?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI FAGGAN SINGH KULASTE)

(a) & (b) Yes Sir.

The Department of Land Resources has followed up the recommendations of Parliament Standing Committee on top priority with respect to expeditious implementation of various components of Digital India Land Records Modernization Programme (DILRMP). The progress under various components are being monitored through Review Meetings, Video Conferences, Workshops and Central Management Information System (MIS) of DILRMP and field visits by senior officers. Further, Department has also initiated a **Bhoomi Samvaad** series for continuous dialogues,

consultation, deliberation to expedite progress in implementation of DILRMP and continuous updation of MIS portal by the States/UTs under DILRMP.

(c) & (d) Comparatively slow progress of implementation of the programme has been noticed in some parts of North Eastern Region. States like Arunachal Pradesh, Meghalaya, Nagaland and Manipur (Partial) are not able to implement some of the components due to community ownership of lands and non-availability of land records with the Government. To improve progress of digitization of land records in this region, DoLR had organised/has been organising meetings/deliberations, etc. in NER region to create awareness about the importance/benefits of digitization of land records for both the Government and the citizen. The Department and Lal Bahadur Shastri National Academy of Administration (LBSNAA) through Centre for Rural Studies has also conducted a regional workshop on Land Governance in North East States at Guwahati, Assam for status and impact of policy reforms and Regional Initiatives on customary Indigenous Laws (VIth Schedule Areas) with representatives of the Autonomous District Councils of States of Assam, Meghalaya, Mizoram & Tripura on 3 - 4 May, 2023.

The Department has also initiated performance grading for States/ UTs for achieving saturation in basic components of DILRMP through healthy competition and coordination. Districts with achievements of more than 99% in these components have been/ being recognised and presented Bhoomi Samman Platinum Grading at National level. A total number of 68 Districts which had achieved saturation in their core scheme components were presented with Bhoomi Samman on 18th July, 2023.
